

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1404
TO BE ANSWERED ON 07.12.2021**

OLD AGE HOMES

**1404. SHRI GAJANAN KIRTIKAR:
SHRI C.N. ANNADURAI:
SHRI SELVAM G.:
SHRI DHANUSH M. KUMAR:
SHRI GAUTHAM SIGAMANI PON:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the existing guidelines for setting up and maintenance of Old Age Homes in the country;
- (b) whether there is shortage of Old Age Homes in the State of Maharashtra considering the increasing population of senior citizens, if so, the details thereof;
- (c) whether the Government has made any assessment on the requirement of old age homes and if so, the details and outcome thereof;
- (d) whether the Government is implementing the National Action Plan for Senior Citizens (NAPSrC);
- (e) if so, the number of old age homes being run and the number of senior citizens residing therein along with the financial assistance provided for such homes during each of the last three years and the current in the country;
- (f) the number of proposals received from Maharashtra and Tamil Nadu for opening of old age homes and the number of new old age homes opened;
- (g) whether reports of senior citizens not being properly looked after or taken care of in old age homes have been received; and
- (h) if so, the details thereof and the steps/corrective measures taken by the Government in this regard?

**ANSWER
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) to (h): The Ministry is implementing the Integrated Program for Senior Citizens (IPSrC), a part of Atal Vayo Abhyuday Yojana (AVYAY) (formerly National Action Plan for Senior

Citizens (NAPSrC)), under which financial assistance is provided to implementing agencies such as NGOs/ Voluntary organisations (VOs) etc, for running and maintenance of, *inter alia*, senior citizen homes (Old Age Homes).

The norms/guidelines laid down for running and maintenance of old age homes under IPSrC are given at **Annexure I**.

As per Maintenance and Welfare of Parents and Senior Citizens (MWPSA) Act. 2007, State Governments may establish and maintain old age homes beginning with at least one in each district to accommodate indigent senior citizens.

A survey has been conducted online through e-Anudaan portal to assess whether atleast one Senior Citizen Home in each district is available across the Country including Maharashtra.

Presently, 551 Senior Citizen Homes/ Old Age Homes under the scheme of Integrated Programme for Senior Citizens are functioning. The State/UT wise details of number of Senior Citizen Homes/Old Age Homes and grants released during the last three years are given at **Annexure II**.

In the financial year 2020-21, grant-in-aid have been released for one new Senior Citizen Home in Maharashtra and seven new Senior Citizen Homes in Tamil Nadu.

For monitoring of implementation of the scheme, the Department has setup a Project Monitoring Unit (PMU). Based on the reports of inspection reports of PMU, the grants-in-aid have been stopped for 94 senior citizen homes in the financial year 2021-22, which were found to be not running the homes as per the scheme guidelines.

Annexure referred to in reply to Parts (a) of Lok Sabha Unstarred Question No. 1404 on OLD AGE HOMES, to be answered on 07.12.2021

Standards Norms for Old age homes

1. **Land-** The land for the old age home should be adequate to comply with the Floor-Area Ratio (FAR) as prescribed by the relevant urban body/State Government. In the case of semi-urban/rural areas, the State Government shall provide adequate land for setting up of an old age home of requisite capacity such that there is adequate land for recreation, gardening, further expansion etc.

2. **Living Space** -The old age home shall have minimum area per resident as per the following norms:

- (i) Area of bedroom/dormitory per resident (7.5 sq.mtr)
- (ii) There shall be a separate bed for each resident
- (iii) There shall be hygienic toilet and bath facilities @ one per 10 residents
- (iv) The living area or carpet area per resident i.e. Including (i) above plus ancillary areas like kitchen, dining hall, recreation room, medical room etc. but excluding verandahs, corridors etc. (12 sq. mtr)

3. **Facilities** - Every institution being funded under this scheme shall have further the following facilities:

- (i) Residential area comprising rooms/dormitories-separately for men and women;
- (ii) Adequate Safe drinking water and for ancillary purposes
- (iii) Electricity, fans and heating arrangement for residents (as necessary);
- (iv) Kitchen-cum-store and office;
- (v) Dining hall;
- (vi) Recreation facilities, television, newspaper and an adequate collection of books;
- (vii) Activities for keeping the residents productively occupied;
- (viii) First aid, sick bay and primary healthcare facilities.
- (ix) Should be barrier-free with provision of ramps and handrails, and where necessary, lifts etc.

4. **Operational Standards:** Following minimum standards shall be followed by the implementing agencies for the projects under the Scheme:

- **Nutrition** -- adequate quantity, good quality, variety in food stuff (as per local conditions) containing an average of 1700 calories and 50 grams protein to be provided to the beneficiaries, every day.
- **Medical facilities/ Medicare-** The project should have first aid kit (as advised by Doctor), glucometer, BP monitoring machine, weighing machine and medicines, as prescribed by a Doctor. As far as possible, the residence of the Doctor should be near the project. Regular Health Camps to be organized by implementing agencies in coordination with the District Administration. Arrangements is required to be made with the nearest Government hospital for emergency medical care

- **Recreation** – At each centre the implementing agency must provide Books, 3-4 Magazines, 2-3 newspapers (in regional/ local language), Outings at nearby places (2 in a month)- religious/ cultural, Games like caroms, chess, cards, one cable connection, one computer with internet connection. All projects should have a separate room for reading for the residents.
- Implementing agencies shall ensure that the services of minimum staff as prescribed in the Scheme are in available in each project.
- **Security**- necessary security arrangements to be made in the projects by the implementing agencies. Arrangement is required to be made with the nearest Police Station for security requirements.
- **Clothing** – Keeping in view local climate, weather conditions and traditional norms all the residents must be provided with 4 pairs of clothing in a year.
- **Rooms** – Properly ventilated rooms with sufficient space between the beds of the beneficiaries for their easy movement. Provision for storage of the belongings of the beneficiaries should be available in the homes. Floors should be anti-slippery. For destitute couples separate room may be provided as far as possible.
- **Bathrooms and toilets** –Each project should have separate toilets for females and males. There should be at least one toilet with western style fixed / removable commodes. Each Home should have ramp facilities and railings for easy access to the residents at bathrooms and toilets, wherever required. Bathrooms and toilets must have anti-slippery tiles and railings for hand support.
- **Hygiene and Sanitation**- All the rooms, veranda/ courtyard and kitchen must be cleaned at least 2 times a day. Bathrooms and toilets must be cleaned at least 3 times a day. Disinfectants must be used for infection control and ensure a sanitized environment. Hand washing facilities are prominently located. Hygiene measures (cleanliness of rooms, mosquito control measures) and waste segregation needs to be followed.

Annexure-II

Annexure referred to in reply to the Lok Sabha Unstarred Question No. 1404 on OLD AGE HOMES, to be answered on 07.12.2021

Statewise number of Homes under the scheme of Atal Vayo Abhyuday Yojana (AVYAY):

Sl. No.	State/UT	Grand Total
1	Andhra Pradesh	75
2	Arunachal Pradesh	3
3	Assam	40
4	Bihar	1
5	Chhattisgarh	6
6	Delhi	3
7	Goa	2
8	Gujarat	10
9	Haryana	15
10	Himachal Pradesh	2
11	Jharkhand	2
12	Karnataka	39
13	Kerala	5
14	Madhya Pradesh	19
15	Maharashtra	37
16	Manipur	30
17	Meghalaya	2
18	Mizoram	2
19	Nagaland	3
20	Odisha	91
21	Puducherry	1
22	Punjab	3
23	Rajasthan	16
24	Tamil Nadu	66
25	Telangana	19
26	Tripura	3
27	Uttar Pradesh	28
28	Uttarakhand	2
29	West Bengal	26
	Grand Total	551

Details of Projects of Senior Citizen Homes (SrCH) assisted in 2018-19

Sl. No.	State	No. of SrCH	No. of Beneficiaries	Funds released*
1	Andhra Pradesh	117	2925	1011.45
2	Assam	35	925	379.97
3	Bihar	4	100	20.84
5	Chhattisgarh	1	25	9.13
6	Gujarat	4	100	20.53
10	Haryana	6	150	60.33
11	Karnataka	40	1075	373.20
12	Kerala	6	150	49.85
13	Madhya Pradesh	12	300	93.05
14	Maharashtra	61	1825	670.96
15	Manipur	44	1100	484.22
16	Nagaland	1	25	18.90
17	Orissa	75	1950	656.93
18	Pondicherry	1	25	1.80
19	Punjab	3	75	11.70
20	Rajasthan	2	50	16.28
21	Tamil Nadu	54	1375	946.61
28	Telangana	24	600	222.92
30	Tripura	3	75	25.65
31	Uttar Pradesh	11	275	93.29
34	Uttarakhand	5	125	55.15
36	West Bengal	24	600	218.22
GRAND TOTAL		533	13850	5441

* *Rs in lakhs.*

Details of Projects of Senior Citizen Homes (SrCH) assisted in 2019-20:

Sl. No.	State	No. of Sr.CH	No. of Beneficiaries	Funds released*
1	Andhra Pradesh	155	4075	1683.08
2	Assam	24	650	263.05
3	Chhattisgarh	2	50	18.26
4	Delhi	3	75	28.19
5	Gujarat	7	175	77.14
6	Haryana	23	575	246.37
7	Himachal Pradesh	2	50	37.81
8	Karnataka	94	2775	1223.42
9	Kerala	9	225	101.64
10	Madhya Pradesh	10	275	105.45
11	Maharashtra	89	2800	1017.67
12	Manipur	40	1000	508.16
13	Nagaland	4	100	55.25
14	Odisha	161	4275	2096.41
15	Pudducherry	3	75	37.11
16	Punjab	1	25	9.68
17	Rajasthan	9	250	53.24
18	Tamil Nadu	113	2925	1191.27
19	Telangana	30	850	346.16
20	Tripura	3	75	21.72
21	Uttar Pradesh	24	600	290.3
22	Uttarakhand	3	75	28.35
23	West Bengal	37	1000	461.06
	TOTAL	846	22975	9900.79

* Rs in lakhs.

Details of Projects of Senior Citizen Homes (SrCH) assisted in 2020-21:

Sl. No.	State	No. of Sr.CH	No. of Beneficiaries	Funds released*
1	Andhra Pradesh	154	4025	1491.7
2	Arunachal Pradesh	6	250	59.1
3	Assam	83	2500	902.05
4	Bihar	2	50	28.35
5	Chhattisgarh	5	125	57.7
6	Delhi	6	175	74.45
7	Goa	2	100	18.9
8	Gujarat	14	425	144.63
9	Haryana	35	975	377.21
10	Himachal Pradesh	3	75	18.68
11	Jharkhand	1	50	14.49
12	Karnataka	86	2775	986.11
13	Kerala	6	150	59.94
14	Madhya Pradesh	24	750	266.22
15	Maharashtra	101	2950	1098.88
16	Manipur	94	2475	1031.38
17	Mizoram	2	50	19.17
18	Nagaland	1	50	13.9
19	Orissa	174	4825	1758.58
20	Pondicherry	1	25	2.19
21	Punjab	3	75	42.46
22	Rajasthan	27	775	256.86
23	Tamil Nadu	138	3725	1307.68
24	Telangana	37	975	396.55
25	Tripura	2	50	31.07
26	Uttar Pradesh	46	1300	533.51
27	Uttarakhand	4	100	45.92
28	West Bengal	53	1450	608.2
	TOTAL	1110	31250	11645.88

* Rs in lakhs.

Details of Projects of Senior Citizen Homes (SrCH) assisted in 2021-22 (As on 01.12.2021):

Sl. No.	State	No. of Sr.CH	No. of Beneficiaries	Funds released*
1	Andhra Pradesh	45	1275	450.18
2	Chhattisgarh	3	150	29.8
3	Gujarat	3	125	34.3
4	Haryana	5	150	53.99
5	Himachal Pradesh	1	25	9.65
6	Jharkhand	2	100	42.75
7	Karnataka	20	575	199.26
8	Kerala	1	25	9.45
9	Madhya Pradesh	4	150	43.27
10	Maharashtra	11	375	120.61
11	Odisha	29	775	266.91
12	Rajasthan	5	250	45.7
13	Tamil Nadu	35	950	364.18
14	Telangana	9	250	85.33
15	Uttar Pradesh	13	450	116.01
16	West Bengal	4	150	37.26
17	Arunachal Pradesh	1	50	15.58
18	Assam	16	525	153.75
19	Manipur	21	575	219.6
20	Meghalaya	1	50	14.68
	Total	229	6975	2312.26

* Rs in lakhs.
